COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 313 OF 2016 & IA No. 648 of 2016

Dated: 4th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Rajasthan Textile Mills Association ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Rhia Luthra

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R.1

Ms. Anushree Bardhan for R.2 to 4

<u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on <u>25.09.2017</u>. Tag to Appeal No. 282 of 2016.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai)
Chairperson

ts/kt